

PROFARMA FOR DECLARATION OF ASSETS
(As On 31.03.2012)

Name of Officer (In Full) :- Mukesh Kumar Patre
Date of Birth :- 23.10.1979
Present post held :- Civil Judge Class-I, Chirimiri, Dist. Korga, C.G.

Immovable Property				
Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase lease mortgage, inheritance, gift of otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1.	2.	3.	4.	5.
V.I.P. City Saddu, Rainur, C.G.	Under Construction House in 1400 S.F. Plot	Nil	1. Smt. Vidya Patre 2. Wife	Purchasing Plot in Under Contrction house by Home Lone To HDFC Bank (14.50 lac) Ac. No. 604274909
Movable Property (Valued Above 25,000/- of Rs.)				
Name of Articles One Maruti 800 Car (2008)				
Jewellery (Lump Sum)				
Jewellery (worth Rs) 60,000/-Thousand Rs				

Shares/Debentures			
Name of Issuing Company		Nos. of Shares	
Nil		Nil	
Life Insurance Policy & Others			
Name of Issuing Company		Amount	
L.I.C.		25,000/-	
Bank Deposits/Securities & Investments			
	Name Of Bank	City	Amount
1	1	2	3
1. Fixed Deposits	Nil	Nil	Nil
2. Current Bank A/C	C.P.I. Muncell A/C No. 30691721691	Mungelli C.G.	1,80,000/-
3. Other	Nil	Nil	Nil
4. Other	Dist. Court. Baikunthpur, Koriya	Baikunthpur C.G.	2,42,700/-
5. Other	Nil	Nil	Nil
6. Other	Post Office Premium 1000/- Per month	Raipur, C.G.	55,000/-
1. In Case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated			
Note:- The expected declaration of assets is subject to Provisions of C. G. Civil Services (Conduct) Rules 1965.			

(Mukesh Kumar Patre)
 Civil Judge Class-I
 Chirimiri, Dist. Koriya, C.G.